

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No. 101 - IA/229(AHM)2022  
ITEM No. 102 - IA/568(AHM)2022  
ITEM No. 103 - IA/835(AHM)2021  
In  
**CP(IB) 717 of 2019**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Korea trade Insurance Corporation (KSURE)  
V/s  
Shivshakti Barrels Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 17/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Chaitanya Patel, Adv.  
: Mr. Harshrajsinh Vaghela, Adv. a/w Mr. Suven Patel i/b  
: Mr. Manish Dhir, Adv.  
For the RP : Mr. Hiten Abhani, Adv.,  
: Mr. Nipun Singhvi, Adv. a/w Ms. Pragati Tiwari, Adv.  
For the SM : Ms. Natasha Shah, Adv  
For the Respondent :

**ORDER**

**IA 835 of 2021**

We have heard the Ld. Counsel for the RP as well as for the Suspended Management. It is noted that vide our earlier order dated 19.04.2023, the Ld. Counsel for the RP was required to place on record the relevant documents to demonstrate whether advanced amount to the vendors/transporters referred in the application under section 43, were not in the ordinary course of business. This was accepted that they will have a meeting with the suspended directors and jointly they will come up with those details of other service providers in the similar line and by referring to their ledger account, the statement was to be made as to whether, there

was any preferential treatment in paying to the two related parties namely Bobby Roadlines and Shivam Impex. That exercise has not been done.

The RP is again given opportunity to get the required exercise done and submit by way of an affidavit the relevant documents to prove the point that indeed there was a preferential treatment in payment vis-a-vis transactions of other party who had given the services of the similar nature.

With that, list the matter for further consideration on 27.06.2023.

**IA/229(AHM)2022 & IA/568(AHM)2022**

Synopsis to be filed before the next date of hearing.

List these IAs for further consideration on 27.06.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**

Anuj